

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Misc. Application No. 990 of 2022
And
Appeal No. 250 of 2019

Sahara India Commercial Corporation Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kunal Vaishnav, Advocate with Ms. Afreen Thanevala,
Advocate for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and
Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the
Respondent.

WITH
Appeal No. 251 of 2019

Shri Subrata Roy Sahara & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kunal Vaishnav, Advocate with Ms. Afreen Thanevala,
Advocate for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and
Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the
Respondent.

AND
Appeal No. 252 of 2019

Mr. I. Ahmad & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kunal Vaishnav, Advocate with Ms. Afreen Thanevala,
Advocate for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and
Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the
Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on
April 17, 2024.

16.02.2024
msb

Ms. Meera Swarup
Technical Member